



1

WP-10778-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SURESH KUMAR KAIT,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VIVEK JAIN

ON THE 16th OF APRIL, 2025

WRIT PETITION No. 10778 of 2025

RAHUL DHANDE (KORKU)

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Ravinandan Dwivedi, Advocate for petitioner.

Dr. S.S.Chouhan, Government Advocate for respondents.
.....

ORDER

Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice

Learned counsel for petitioner seeks permission to withdraw this petition with liberty to file a fresh petition along with the relevant documents which are necessary for adjudication of the present petition.

Permission is granted.

The present petition is dismissed as withdrawn with the aforesaid liberty.

(SURESH KUMAR KAIT)
CHIEF JUSTICE

(VIVEK JAIN)
JUDGE

